Statement

The year-wise total funds released under PMGSY and IAY programme and the funds released to Madhya Pradesh during the 10th Five Year Plan and 11th Five year Plan

		PMGSY]	IAY
Year	Funds released under PMGSY (Rs. in crore)	Funds released to Madhya Pradesh (Rs. in crore)	Funds released under IAY (Rs. in crore)	Funds released to Madhya Pradesh (Rs. in crore)
2002-03	2,469	450	1,629	70
2003-04	2,288	293	1,871	83
2004-05	2,386	261	2,883	106
2005-06	4,135	376	2,783	96
2006-07	6,165	1,165	2,908	80
2007-08	10,823	1,615	3,882	112
2008-09	14,621	1,895	8,796	234
2009-10	16,724	2,136	8,636	241
2010-11	20,181	1,966	10,139	442
2011-12	15,685	1,138	9,865	436

Addition of new works under MGNREGA

5098. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Ministry has made the Mahatma Gandhi National Rural Employment guarantee Act (MGNREGA) farmer-friendly from 1 April, 2012;
- (b) if so, the details of each of thirty new works that have been added under MGNREGA; and
 - (c) how the above additions held to boost the farm sector?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (c) The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every household on demand fro doing unskilled manual work. Para 1B of Schedule I of Act as amended from time to time lists the category of works that any scheme formulated by the States under Section 4 of the Act of give effect to the provisions of the Act, shall focus upon. A large number of activities/works having significant impact on agriculture and farm sector were included in para 1B of Schedule I of the Act. Vide notification dated 4.5.2012, para 1B of Schedule I has been substantially expanded to include a large number of additional activities related to water and irrigation, land development, plantation, environmental protection and conservation, horticulture, livestock, etc. to broaden the scope of works under MGNREGA and make it more farmer friendly.

(b) The details of new works included in schedule I of MGNREG Act vide notification dated 4.5.2012 are given in statement.

Statement

List of new works included in Schedule-I of MGNREGA vide Govt. of India notification dated 4th May, 2012.

- (a) Water-conservation and water harvesting including contour trenches, contour bunds, boulder checks, gabion structures, underground dykes, earthen dams, dugout farm ponds, stop dams, springshed development
- (b) Provision of dug out farm pond, farm bunding on land owned by specified individual households.
- (c) Flood control and protection related works including drainage in water logged areas including deepening and repair of flood channels, chaur renovation, construction of storm water drains for costal protection.
- (d) Agriculture related works, such as NADEP composting, vermi-composting, liquid bio-manures.
- (e) Livestock related works, such as poultry shelter, goat shelter, construction of pucca floor urine tank and fodder through for cattle, azolla as cattle-feed supplement;
- (f) Fisheries related works such as fisheries in seasonal water bodies on public land.

- Works in coastal areas such as fish drying yards, belt vegetation
- Rural drinking water related works such as soak pits, recharge pits.
- Rural sanitation related works such as individual household latrines, school toilet units, anganwadi toilets, solid and liquid waste management.

Connectivity of villages in Rajasthan under PMGSY

- † 5099. SHRI ASHK ALI TAK: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- the number and the details of villages in Rajasthan which are proposed to be linked by the roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the year 2012-13; and
- (b) the details of work completed in this regard till date and by when the remaining work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a Centrally Sponsored Schemes with the objective to provide All-weather road connectivity to all eligible unconnected habitations in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above in plain areas and 250 persons and above in hill States, Tribal (Schedule V) areas, the Desert Areas (as identified in Desert Development Programme) and in the 78 Selected Tribal and Backward Districts under Integrated Action Plan (IAP) as identified by the Ministry of home Affairs/Planning Commission. Sanctioning of projects under PMGSY is an on-going process. Habitations are cleared out of the eligible unconnected habitations on the basis of proposals sent by the States. Under PMGSY, 11,926 Habitations have been sanctioned out of which 10,438 habitations have been connected upto March, 2012 in Rajasthan. 'Rural road' is a State subject and the State Governments are responsible for execution of works under PMGSY through their executing agencies. As such, the responsibility of timely completion of these roads lies with the State Governments. As per the prescribed criteria for completion of works under PMGSY, projects sanctioned under the scheme are required to be completed within the stipulated period.

[†] Original notice of the question was received in Hindi